

POST OFFER ADVERTISEMENT KINTECH RENEWABLES LIMITED

(Hereinafter referred to as 'KRL' or 'TC' or 'Target Company')

CIN: L46102GJ1985PLC013254

Registered Office: Kintech House, 8, Shivalik Plaza, Opp. AMA, IIM Road, Ahmedabad, Gujarat 380015

Tel. No.: +079-26303064 / 26303074

Email ID: cs@kintechrenewables.com / cskintechrenewables@gmail.com

Website: www.kintechrenewables.com

Open Offer for acquisition of 10,00,000 Equity Shares from the Shareholders of

Kintech Renewables Limited By

Mr. Dhruv Gupta and Mrs. Meenakshi Gupta

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mr. Dhruv Gupta and Mrs. Meenakshi Gupta** (hereinafter collectively referred to as '**Acquirers**') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ('DPS') with respect to the aforementioned offer was made on April 12, 2023, Wednesday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Financial Express (Gujarati) (Ahmedabad Edition) and Pratahkal (Marathi) (Mumbai Edition).

1.	Name of the Target Company	Kintech Renewables Limited			
2.	Name of the Acquirers	<ul style="list-style-type: none"> • Mr. Dhruv Gupta • Mrs. Meenakshi Gupta 			
3.	Name of the PAC	NA			
4.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited			
5.	Name of the Registrar to the Offer	Beetal Financial & Computer Services Private Limited			
6.	Offer Details				
a.	Date of Opening of the Offer	September 08, 2023, Friday			
b.	Date of Closure of the Offer	September 22, 2023, Friday			
7.	Date of Payment of Consideration	September 26, 2023, Tuesday			
8.	Details of Acquisition				
Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
8.1	Offer Price	INR 450 per equity share		INR 450 per equity share	
8.2	Aggregate number of shares tendered	10,00,000 Equity Shares		1 Equity Shares	
8.3	Aggregate number of shares accepted	10,00,000 Equity Shares		1 Equity Shares	
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 45,00,00,000/-		INR 450/-	
8.5	Shareholding of Acquirers before Agreements/ Public Announcement (No. & %)	Nil		Nil	
8.6	Shares Acquired by way of Agreements / Allotment <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital 	30,00,000 75.00%		30,00,000 75.00%	
8.7	Shares Acquired by way of Open Offer <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital 	10,00,000 25.00%		1 0.00%	
8.8	Shares acquired after Detailed Public Statement <ul style="list-style-type: none"> • Number of shares acquired • Price of the shares acquired • % of the shares acquired 	Nil NA NA		Nil NA NA	
8.9	Post offer shareholding of Acquirers <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital 	40,00,000 100.00%		30,00,001 75.00%	
8.10	Pre & Post offer shareholding of Public <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital 	Pre offer	Post offer	Pre offer	Post offer
		2,50,000	0	2,50,000	9,99,999
		25.00**	0.00#	25.00**	25.00#

Note - % mentioned are rounded to nearest two decimal places.

(*) Shares acquired pursuant to the preferential allotment by the Mr. Dhruv Gupta is covered in the head of 'Shares Acquired by way of Agreements/ Allotment' and not specifically covered in the head 'Shares acquired after the Detailed Public Statement'.

(**) % based on the Pre-Issue Paid up Equity Share Capital of the Target Company.

(#) % based on the Expanded Share Capital of the Target Company.

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the registered office of the Target Company at Kintech House, 8, Shivalik Plaza, Opp. AMA, IIM Road, Ahmedabad, Gujarat 380015, India.

Issued by Manager to the Offer



**Corporate
Professionals**

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-38, South Extn. Part 1, New Delhi - 110049

Contact Person: Mr. Manoj Kumar / Ms. Ruchika Sharma

Ph.: +91-11-40622228 / +91-11-40622248, Fax: +91-11-40622201

Email ID: manoj@indiapcp.com / ruchika.sharma@indiapcp.com

SEBI Regn. No: INM000011435

For and on behalf of

Sd/-
Mr. Dhruv Gupta
Acquirer 1

Sd/-
Mrs. Meenakshi Gupta
Acquirer 2

Place: New Delhi
Date: October 05, 2023